

पर जैसे पठानकोट कई हिल स्टेशंस को सर्व करता है उस तरह से नंगल सर्व नहीं करता है। यह हमारी आज तक की इन्फार्मेशन है और उस के आधार पर हम लोगों ने हिल स्टेशन के लिए कंसेशन नंगल को नहीं दिया है। आगे चल कर आप यह जानकारी दे दें तो मैं आश्वासन देना चाहता हूँ कि हिल स्टेशंस की जो लिस्ट है उस के जो रेल है उस है उन के बारे में हम सोच विचार कर सकते हैं।

चौधरी बलबीर सिंह : माननीय मंत्री जी ने एक क्राइटीरिया यह दिया है कि टूरिस्ट जहां पर आते हैं और जो हिल भी है तो नंगल जो टाउनशिप है वह हिल भी है और टूरिस्ट सारे हिन्दुस्तान में अगर किसी एक जगह पर सब से ज्यादा जाते हैं तो वह नंगल है तो क्या नंगल को इसलिए वह प्रफरेंस देंगे ?

इस के साथ ही शिमला को जाने के लिए कालका भी उसी कैटेगरी में है। जैसे आप ने पठानकोट के लिए कहा है डलहौजी कुल्लू वगैरह जाने के लिए ऐसे ही कालका भी उसी कैटेगरी में आता है। यहां से लोग शिमला, कसौली, धर्मपुर और दूसरी जगहों में जाते हैं। तो आप इन दोनों स्टेशंस, नंगल और कालका को भी इस कैटेगरी में रखकर सुलियत देंगे क्योंकि यह बहुत इम्पॉर्टेंट स्टेशंस हैं ?

प्रो० मधु वण्डवते : जहां तक कुल्लू मनाली का सवाल है, वहां पर जाने वाल ज्यादातर लोग पठानकोट से जाते हैं। जहां तक नंगल का सवाल है, माननीय सदस्य ने जो जानकारी दी है उसके आधार पर हम जरूर इस मुस्राव पर विचार करेंगे और अगर यह जानकारी मिलती है....

चौधरी बलबीर सिंह : यह तो आप वैसे ही जानते हैं। (अवधान)

MR. SPEAKER: Please put your question. Please allow him to answer. You cannot put the question and answer it yourself.

प्रो० मधु वण्डवते : मैं माननीय सदस्य को आश्वासन दे सकता हूँ कि इस रेल हेड से हिल स्टेशन पर जाने वालों की तादाद काफी है—अगर जांच करने के बाद यह जानकारी मिल जाये तो जरूर हम इसके बारे में विचार करेंगे।

SHRI M. RAM GOPAL REDDY: Mr. Speaker, Sir, the Minister has been telling several times that a Committee has decided like this. I want to know whether, whatever the Committee has decided is final or is the Minister going to have a look at it and making the necessary changes on account of his own experience?

PROF. MADHU DANDAVATE: Nothing is final in this life. Whatever is considered by the Committee is always subject to review and, after all, the Sovereign House has the Sovereign right to make suggestions and, in the light of those suggestions, every proposition recommended by the Committee will be reviewed.

Volunteers Working as Booking Clerks etc.

*926. **SHRI SOMNATH CHATTERJEE:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that several members of the staff are working as "volunteers" as Booking Clerks, Ticket Collectors, etc., on an *ad hoc* basis;

(b) if so, the number of such persons employed in each railway and the remuneration granted to them, zone-wise;

(c) whether such practice infringes the principle of "equal pay for equal work" and is an unfair labour practice; and

(d) whether such staff have been properly trained for carrying out the job for the posts in which they are working?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Yes, Sir. A few such staff are deployed outside their duty hours.

(b) Information is being collected and will be laid on the Table of the House.

(c) No, Sir, as the persons who volunteer are utilised only for certain simple items of work.

(d) Elementary training on maintenance of simple accounts is imparted to employees engaged as Booking Clerks. Those who are engaged in Ticket Checking are also given training in ticket checking under a Travelling Ticket Examiner.

SHRI SOMNATH CHATTERJEE: Sir, may I know since when this system has been introduced and in which Railways? You may not have the information now with regard to part (d) of the question.

I want to know why such a decision was taken to give extra work to some of the employees on the so-called voluntary basis. This is very important. What is the basis for this?

PROF. MADHU DANDAVATE: As far as the year in which the scheme was introduced is concerned, if I remember aright, it was in the year 1970. (Interruptions).

SHRI CHITTA BASU: In 1917!

PROF. MADHU DANDAVATE: The scheme was introduced in the year 1970 for the first time—not 1917 Russian Revolution year—and since that year, this scheme is under implementation. Though in part (b) I said that information is being collected and will be laid on the Table of the House, part of the information is already

available and I am prepared to share the same with the hon. Member. North-east Frontier, Southern Railway zone, Central zone and in all these, we have some information. In North-east frontier, three retired employees have been deputed to sell platform tickets on payment of Re. 1 per hour. In Southern Railway zone no staff is utilised as booking clerks. 223 members were engaged purely on voluntary basis for ticket checking at Rs. 5 per day and in Central Railway zone 21 ministerial staff have been engaged as booking clerks on a honorarium of Rs. 2 per hour and 36 staff in a month on an average are employed for ticket checking.

SHRI SOMNATH CHATTERJEE: Sir, the Minister does not tell us the rationale behind this. Why was this done; if there are jobs to be done, why not new persons be recruited or employed and why should somebody be picked up or chosen among the staff to do this work voluntarily when we have got so many unemployed people? I would like to know the rationale behind it. Why in some cases it has been done.

PROF. MADHU DANDAVATE: I have not answered that because initially he did not ask a supplementary. Having asked that question, I will reply that also. As far as this type of voluntary work is concerned, that work is not conducted as a regular work throughout. Especially on the suburban routes, there are certain peak hours in which only a small amount of extra work is involved, but that is such an important part of the entire work that if some additional work is given to some people on voluntary basis, on some honorarium, there is some relief to the staff. There is not enough accommodation for the regular employees to be taken up for the work to be given to them throughout the day. But there is a peak period and peak hours during which some work is to be given... (Interruptions). As far as the Railway Ministry is concerned, it is open for

24 hours. Now, as far as this voluntary work is concerned, we find that it is quite paying and sometimes some of the daughters and sons of the railway employees get some benefit and that augments their income. Similarly, some of the poor sections who want some complementary income, are already working in certain offices and after their roster duty is over, if they want to take up some work, they are also given the work. Some sections of the students who want voluntary help in this type of work in the peak-hours, are coming forward with Welfare Organisation help. Therefore, we are giving this type of voluntary work. There is no violation.

SHRI SOMNATH CHATTERJEE: Giving work to the sons and daughters is different. But out of the staff only some of them are given the work. But the students are not the staff.

PROF. MADHU DANDAVATE: I told you that there are three categories. Some of the railway staff are given this additional work. Some of them are the sons and daughters of the railway staff and they are also given this work. Some of the Government employees working outside the Railways are also given this additional work. Some of the students who come forward for this type of work are also given the work.

श्री सोमजी भाई डामोर : क्या माननीय मंत्री जी यह बताने की कृपा करेंगे कि यह जो तदर्थ आधार पर बुकिंग क्लर्क आदि की भर्ती की जाती है, इस को कब तक वे बाद करेंगे क्योंकि इस के अन्दर अपने आदमियों को रख लिया जाता है और इस में बहुत मेलप्रेक्टिस चलती है। इस को रोकने के लिए मंत्री जी क्या कर रहे हैं?

श्री० मधु दण्डवते : श्रीमन् मैंने श्री चटर्जी के प्रश्न का उत्तर देते हुए बताया है कि यह इतना बड़ा काम नहीं है कि

इस के लिए रेगुलर एम्प्लॉईज की जरूरत है और मैं आप को यह भी बताना चाहता हूँ कि रेलवे कर्मचारियों में इस के बारे में कोई असंतोष नहीं है कि इस प्रकार का वालंट्री काम लिया जाता है क्योंकि उनके लड़कों और बच्चों को भी इस प्रकार की नौकरी मिल सकती है और यह उन के लिए एक पूरक आदमी है। इसलिए उन में इस तरह की व्यवस्था होने से कोई असंतोष नहीं है।

श्री राम बिलास पासवान : मैं माननीय मंत्री महोदय से जानना चाहता हूँ कि ये जो एड-हाक एपाइन्टमेंट्स होते हैं उन में भी शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्स के लोगों को कोटा के मुताबिक रिजर्वेशन दिया जाता है या नहीं? यदि हाँ, तो कितने एपाइन्टमेंट्स किये गये हैं और उन में से कितने काम कर रहे हैं?

श्री० मधु दण्डवते : माननीय सदस्य को मैं यह बताना चाहता हूँ कि हम ने जो आरक्षण रखा है, वह टेम्पोरेरी और पर्मानेंट जाब्स है, उस के लिए आरक्षण रखा गया है अब जहाँ तक इस का सवाल है, उस में जो लोग आते हैं, उन्हें जाब्स देने के लिए तैयार है। फिर भी मैं यह यकीन दिलाता हूँ कि ऐसे जाब्स के लिए जो शेड्यूल्ड कास्ट्स और शेड्यूल्ड ट्राइब्स के लोग आएंगे, उन को हम प्राथमिकता देंगे। यह मैं आश्वासन देना चाहता हूँ।

राजभाषा अधिनियम 1963

*927. **श्री नबाब सिंह चौहान :** क्या रेल मंत्री निम्नलिखित की जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे :

(क) क्या राजभाषा अधिनियम, 1963 के अंतर्गत बनाये गये नियमों की धारा 3(3) के उपबन्धों को उनके मंत्रा-